

In the National Company Law Tribunal, New Delhi
Registrar

CP No. (IB)-49 (PB)/2017

Under Section 9 of the Insolvency and Bankruptcy Code, 2016

In the matter of:

M/s Pacific Maintenance Services Pvt. Ltd. Petitioner

VS.

M/s JDS Apparels Pvt. Ltd. Respondent

Order deliver on 28.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Resolution Professional : Shri Jagdish Kumar Agarwal in person

For the Respondent (Corporate Debtor) : Ms. Lucky Palta, Advocate

ORDER

Shri Jagdish Kumar Agarwal, Resolution Professional has filed report on First Meeting of Committee of Creditors held on 23.6.2017. The Resolution Professional has annexed copy of public announcement made in the Pioneer & Veer Arjun, Minutes of First Meeting of Committee of Creditors and list of creditors.

The Committee of Creditors in its meeting has confirmed appointment of Shri Jagdish Kumar Agarwal as Resolution Professional. The report is taken on record.

The Resolution Professional has not sought any directions from the Adjudicating Authority.

-Sd-
(Shiv Ram Bairwa)
Registrar